



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

Ref. No. H.91768 /C-6/Sa-714/OA No. 697/2022/23

Dated 11/04/23

To,

The Registrar General,
Hon'ble National Green Tribunal,
Principal Bench,
Faridkot House, Copernicus Marg,
New Delhi- 110001

Sub: Regarding submission of Action Taken Report on behalf of UP Pollution Control Board with respect to Order dated 24.01.2023 Passed by the Hon'ble National Green Tribunal, New Delhi in Original Application No. 697 of 2022, Ram Keval Vs. State of UP.

Sir,

Kindly refer to the subject mentioned above. In compliance of the order dated 24.01.2023 passed by the Hon'ble National Green Tribunal, Principal Bench, New Delhi in Original Application No. 697 of 2022, Ram Keval Vs. State of UP, Please find attached herewith Action Taken Report on behalf of U.P. Pollution Control Board for your kind perusal and further necessary action.

Enclosures: As above

Sincerely Yours,

Atulesh Yadav
(Atulesh Yadav)

Chief Environment Officer
(Circle-6)

Copy to: Following for information and further necessary action.

Shri Pradeep Misra Advocate, Supreme Court, B-235, Sector-XIX, Noida, District-GB Nagar, 201301.

Chief Environment Officer
(Circle-6)

T.C/12V, Vibhuti Khand Gomti Nagar, Lucknow – 226010
Phone: 2720831, 2720828, 2720691 & 2720681 - Fax: 0522 – 2720764
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Action taken Report in compliance of order dated 24.01.2023 passed by Honourable National Green Tribunal, Principle Bench, New Delhi in O.A. no. 697/2022 Ram Keval V/s State of U.P.

Background

A grievance application regarding illegal encroachment on ponds by construction of residential house and dumping of garbage and other waste in the ponds polluting and damaging the surrounding environment of Vill- Gajara, Tehsil- Captanganj, Distt- Kushinagar was made by Sri Ram Keval resident of Vill- Gajara, Tehsil- Captanganj, Distt- Kushinagar to Honourable National Green Tribunal, Principle Bench, New Delhi. Honourable Tribunal Considered grievance application and registered it as original application no. 697/2022. Honorable National Green Tribunal passed an order dated. 24.01.2023 in O.A. No. 697/2022.

The related portion of this order is as mentioned below:-

".....3. In the Action Taken Report, it has been mentioned that Mr. Ram Keval S/o Mr. Nandlal stated before the Joint Committee that he had not made any complaint/application to this Tribunal but this fact is hardly of any significance as this Tribunal is empowered to suo moto take cognizance of the cases involving questions relating to environment arising out of the implementation of enactments specified in schedule I of the National Green Tribunal Act, 2010 as held by Hon'ble Supreme Court in Municipal Corporation of Green Mumbai V/s Ankita Sinha and others 2021 SSC online SC 897.

4. We have gone through the Action Taken Report and we find that the same has been submitted only in respect of pond comprised in Khasra No. 325 (0.08 hectare) and the Joint Committee has not looked into the factual position regarding other ponds. The Joint Committee is directed to undertake visits to the sites, look into the matter of encroachments on other 6 large pond ad 5 small ponds, verify the factual position and submit its report in respect of the same within two months by email at judicia-ngt@gov.in preferably in the form of searchable PDF/OCR supported PDF and not in the form of Image PDF.

5. List for further consideration on 13.04.2023....."

Accordingly an action taken report in compliance of orders passed by Honorable N.G.T. on dated 24.01.2023 in O.A. No. 697/2022 has been prepared.

Action taken report

1. In Compliance of the above Orders, CDO, Kushinagar constituted Joint Inspection Committee comprising of District Development Officer, Kushinagar, SDM Captanganj and U.P. Pollution Control Board (UPPCB), Gorakhpur. Copy of the said letter is a annexed as **Annexure- 01**.

2. In compliance of the said order Joint Inspection Committee visited large ponds comprising of Khasara No. 342 (0.178 Hectare), 382 (0.174 Hectare), 455 (0.316 Hectare), 456 (0.117 Hectare), 531 (0.101 Hectare), 578 (0.038 Hectare) of vill- Gajara, Tehsil- Captanganj, Distt- Kushinagar. At the time of field visit, 03 ponds were found filled with Garbage and other materials. UPPCB Team directed to Village Development Officer and Gram Pradhan of Village Gajara, Tehsil Captanganj, Distt- Kushinagar for cleaning all the 03 ponds in which Garbage and other material was found at the time of inspection.
3. In compliance of the directions given by Joint Inspection Committee, Village Development Officer Gajra and Gram Pradhan Gajara has informed this office that ponds situated near Khalihan, in the West of Primary School and Chhat Ghat has been cleaned. VDO and Gram Pradhan, Gajara has sent report on dated 05.04.2023 and photograph of the site which is enclosed as **Annexure-02**.
4. That the Khasara No. of 05 other small ponds is not mentioned in the order. Process of identification of these 05 small ponds shall only be possible when their Khasara no. is known. Joint Inspection Committee directed VDO and Gram Pradhan for identifying 05 small ponds at the earliest and make them free from Pollution and Encroachment.
5. As per spot memo/report of VDO and Gram Pradhan Gajara there is no water in the ponds situated in the west of Primary School and Chhat Ghat.

Above mentioned Action Taken Report with reference to the order passed by Honorable N.G.T. on 24.01.2023 in O.A. No. 697/2022 is being submitted herewith in form of searchable PDF/OCR supported by PDF.

Annexure- As above.

Pankaj Digitally signed
by Pankaj Yadav
Yadav Date:
2023.04.11
16:55:55 +05'30'

(Pankaj Yadav)
Regional officer
U.P. Pollution Control Board
Gorakhpur

कार्यालय मुख्य विकास अधिकारी, कुशीनगर।

पत्रांक → /आ0लि0/पत्रा0-400/2023 दिनांक फरवरी 20, 2023

कार्यालय-आदेश

मा0 एन0जी0टी0, नई दिल्ली में याजित ओ0ए0 संख्या 697/2022 राम केवल बनाम स्टेट ऑफ यू0पी0 में मा0 अधिकरण द्वारा दिनांक 24.01.2023 को आदेश पारित किया गया है कि,

We have gone through the Action Taken Report and we find that the same has been submitted only in respect of pond comprised in Khasra No. 325 (0.08 hectare) and the Joint Committee has not looked into the factual position regarding other ponds. The Joint Committee is directed to undertake visits to the sites, look into the matter of encroachments on other 6 large ponds and 5 small ponds, verify the factual position and submit its report in respect of the same within two months by email at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF.

मा0 अधिकरण के संदर्भित आदेश के क्रम में क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, गोरखपुर के कार्यालय पत्र संख्या 1016/सा0-292/2023 दिनांक 15.02.2023 द्वारा प्रकरण में मा0 अधिकरण के आदेश के अनुपालन हेतु संबंधित अधिकारियों को नामित किये जाने का अनुरोध जिलाधिकारी महोदय, कुशीनगर से किया गया है। संदर्भित पत्र जिलाधिकारी महोदय, कुशीनगर द्वारा अधोहस्ताक्षरी को पृष्ठांकित है। उल्लेखनीय है कि जिलाधिकारी महोदय, कुशीनगर के कार्यालय पत्र संख्या 181 (i-iii) दिनांक 29.11.2022 द्वारा उपजिलाधिकारी, कप्तानगंज को सदस्य नामित किया गया है।

अतः उपर्युक्त के क्रम में मा0 अधिकरण के आदेश दिनांक 24.01.2023 के अनुपालन हेतु जिला विकास अधिकारी, कुशीनगर को सदस्य नामित किया जाता है। प्रकरण में मा0 अधिकरण के आदेश का अनुपालन निम्नलिखित समिति द्वारा सुनिश्चित कराया जायेगा:-

1. जिला विकास अधिकारी, कुशीनगर।
2. उप जिलाधिकारी, कप्तानगंज।
3. उ0प्र0 प्रदूषण नियंत्रण बोर्ड, गोरखपुर।

प्रकरण में समिति के सदस्यगण का निर्देशित किया जाता है कि मा0 अधिकरण द्वारा दिये गये निर्देश का नियमानुसार अनुपालन सुनिश्चित कराते हुये आख्या एक सप्ताह के अंदर अधोहस्ताक्षरी उपलब्ध करायें।

(गुन्जन द्विवेदी)

मुख्य विकास अधिकारी,
कुशीनगर।

पत्रांक 809 /दिनांकित।

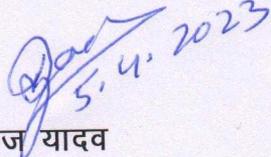
प्रतिलिपि:-निम्नांकित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है।

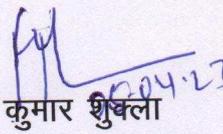
1. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, गोरखपुर।
2. उप जिलाधिकारी, कप्तानगंज।
3. जिला विकास अधिकारी, कुशीनगर।
4. जिलाधिकारी महोदय, कुशीनगर की सेवा में अवलोकनार्थ।

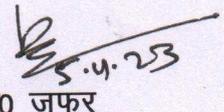
मुख्य विकास अधिकारी,
कुशीनगर।

माननीय एन0जी0टी0 नई दिल्ली में योजित ओ0ए0 नम्बर 697/2022 रामकवल बनाम स्टेट ऑफ उ0प्र0 में पारित आदेश दिनांक-14.01.2023 के अनुपालन में स्थलीय निरीक्षण आख्या।

माननीय एन0जी0टी0 नई दिल्ली में योजित ओ0ए0 नम्बर 697/2022 रामकवल बनाम स्टेट ऑफ उ0प्र0 में पारित आदेश दिनांक-14.01.2023 के अनुपालन में मुख्य विकास अधिकारी कुशीनगर के पत्रांक-809 दिनांक-20.02.2023 द्वारा गठित टीम के द्वारा शिकायती स्थल का निरीक्षण दिनांक-05.04.2023 को किया गया निरीक्षण के समय श्री रामदयाल यादव ग्राम प्रधान गजरा उपस्थित थे। निरीक्षण के समय ग्राम पंचायत-गजरा में प्राथमिक विद्यालय के पश्चिम (बहुलिया गाटा सं0 456/0.117 हे0) में स्थित तालाब /पोखरे में घास /खर पतवार आदि के सफाई का कार्य पूर्ण किया गया पाया गया। वर्तमान में निरीक्षण के समय उक्त पोखरे में पानी नहीं पाया गया। उक्त के अतिरिक्त ग्राम पंचायत- गजरा में छठ घाट वाली पोखरी गाटा सं0-356/0.061 हे0 का भी निरीक्षण किया गया निरीक्षण के समय उक्त तालाब में साफ-सफाई का कार्य पूर्ण पाया गया। निरीक्षण के समय उक्त तालाब में पानी नहीं पाया गया तथा निरीक्षण के समय ग्राम पंचायत -गजरा में खलीहान के पास स्थित पोखरा गाटा सं0-455/0.316 हे0 का भी निरीक्षण किया गया। निरीक्षण के समय पोखरे में साफ-सफाई का कार्य पूर्ण पाया गया। निरीक्षण के समय ग्राम विकास अधिकारी, ग्राम पंचायत-गजरा, तहसील कप्तानगंज, जनपद-कुशीनगर द्वारा तालाबों की करायी गयी सफाई का स्पार्ट मेमो एवं फोटोग्राफ उपलब्ध कराया गया जो संलग्नक के रूप में संलग्न है।


पंकज यादव
क्षेत्रीय अधिकारी
उ0प्र0 प्रदूषण नि0बो0


प्रवीण कुमार शुक्ला
खण्ड विकास अधिकारी
कप्तानगंज-कुशीनगर।


मो0 जफर
उपजिलाधिकारी
कप्तानगंज-कुशीनगर।

स्पाट मेमो

ग्रामपंचायत- गजरा में छठ घाट वाली पोखरी की साफ-सफाई
दिनांक- 04-04-2023 को की गयी परंतु भी तालाब/पोखरी
में स्पर पतवार एवं घास की सफाई हो गयी है इसमें किसी
भी तरह की गंदगी अब पोखरी में नहीं है। परंतु भी इस
तालाब में पानी नहीं है।



शुभदीपाध्याय
ग्राम प्रधान

ग्राम विकास अधिकारी

ग्राम पंचायत.....
विकास खण्ड-कप्तानगंज

मिस्टर देवी
चतुर्थाजी
मकडुन



स्पाट मेमो

ग्रामपंचायत- गजरा में खलिघाट छि पास वाली पोखरी की सफाई
 सफाई दिनांक - 03-04-2023 को की गयी परीक्षा में लालाब।
 पोखरी खर पतवार एवं घास की सफाई हो गयी है इसके किसी
 भी तरह की जल्दगी अब पोखरी में नहीं है।



शमदयालयादक
 ग्राम प्रधान


 ग्राम विकास अधिकारी
 ग्राम पंचायत... गजरा
 विकास खण्ड-कप्तानगंज

मिरजा देवी
 धनश्यामणी

मकसुदन





स्पाट मेमो

शामपंचायत-गजरा में प्रा. वि. के पास (बोधिपा) के पास वाला पोखरी की खाद-सफ़ाई दिनांक-02-04-2023 को की जाये परतमान में तालाब/पोखरी में घास, खर, पतवार की खली हो जाये है इसमें किसी भी तरह की जल्दगी अब पोखरी में नहीं है। परतमान समय में इसके पति नहीं है।

ग्राम विकास अधिकारी
ग्राम पंचायत...
विकास खण्ड-कप्तानगंज

शामदयालसिंह
ग्राम प्रधान



मिर्जा देवी
चनरयाजी

मकलुदन



